## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/609/(IB)/2017

NAME OF THE PETITIONER(S)

: PORTFOLIO FINANCIAL SERVICES LTD

NAME OF THE RESPONDENT(S)

: EXPRESS PUBLICATIONS (MADURAI) LTD

UNDER SECTION

: 9 RULE 6

NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Robert Clantuck

Op. Cliha

## **ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that the parties are exploring the possibilities for settlement and prayed for time for reporting the settlement. At request, time is enlarged. Put up on 13.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)